

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A.No.161 of 2013 in**  
**DFR No. 911 of 2013**

**Dated : 2<sup>nd</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory**  
**Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s): Mr. P.N. Bhandari

**ORDER**

**I.A.No.161 of 2013**  
***(Appl. for condonation of delay)***

It is stated that the Respondents have been served. The learned counsel for the Applicant/Appellant seeks some time to file the affidavit of service. He is directed to file the same before the next date of hearing.

Post the matter on **10.07.2013**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*Ts/pg*